GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 73 ANSWERED ON 2ND DECEMBER, 2021

COMPENSATION TO FARMERS

†*73. SHRI VIJAY BAGHEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of farmers whose land has been acquired in district Durg for road projects under Bharatmala Pariyojana;
- (b) whether compensation has been paid to all these farmers and if so, the details thereof;
- (c) if not, the details of farmers who are yet to get compensation along with the amount of compensation pending and the reasons therefor; and
- (d) the steps being taken by the Government for timely payment of pending compensation to these farmers?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 73 FOR ANSWER ON 02.12.2021 ASKED BY SHRI VIJAY BAGHEL REGARDING COMPENSATION TO FARMERS.

- (a) The number of farmers whose land has been acquired for development of road projects under Bharatmala Pariyojana in Durg District is 1222 (Durg Block 508 & Patan Block 714).
- (b) & (C) Till date, NHAI has deposited an amount of Rs.81,00,00,000/-with CALA Durg and an amount of Rs.118,19,27,668/- with CALA Patan for disbursement of compensation. Submission of details of bank accounts and ownership documents by farmers is necessary before the payment of compensation is made. So far an amount of Rs.44,65,81,933/- has been disbursed by CALA Patan to 198 beneficiaries.
- (d) The award amount has been deposited by NHAI with respective CALAs who are state government officers and are responsible for declaration of compensation amount and subsequent disbursement to the farmers in their respective bank accounts. However, NHAI has already raised the issue of slow disbursement in the High Power Committee meeting chaired by Chief Secretary, Government of Chhattisgarh and has requested for necessary directions to the CALAs for expeditious disbursement of award amount. Accordingly, Chief Secretary, Government of Chhattisgarh in High Power Committee meeting directed the District Administration to expedite disbursement.
